

(c) No, Sir.

(d) The prices of sugar in the domestic market depend upon various factors namely, quantum of sugar produced, carried over stocks, domestic demand, international sugar prices and market sentiments etc. It is the endeavour of the Government to make adequate sugar available at reasonable price through the policy of regulated release mechanism.

Statement

Estimates of sugar production for the sugar season 2011-12.

(Quantity in lac tons)

Sl. No.	States	Estimates of Sugar production
1	Andhra Pradesh	10.87
2	Bihar	3.76
3	Gujarat	13.04
4	Haryana	4.05
5	Karnataka	37.06
6	Maharashtra	85.78
7	Punjab	2.95
8	Tamil Nadu	19.59
9	Uttar Pradesh	62.35
10	Uttarakhand	3.70
11	Others	3.50
TOTAL		246.65

Construction of godowns

†2046. SHRI RASHEED MASOOD: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether recommendations have been received from M.Ps. regarding construction of state of the art godowns of FCI;

(b) if so, the details of the action taken; and

(c) whether the recommendations of MPs have been incorporated?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (c) No specific requests are available, for construction of state of the art godowns for FCI. However, there have been requests from various quarters for construction of modern storage capacity for FCI.

Due to the increased procurement of foodgrains and to reduce the storage under Cover and Plinth (CAP), the Government formulated a Scheme for construction of storage godowns through private entrepreneurs, Central Warehousing Corporation (CWC) and State Warehousing Corporations (SWCs). Assessment of additional storage needs under the scheme is based on the overall procurement/consumption and the storage space already available. For the consuming areas, storage capacity is to be created to meet four months requirement of PDS and other Welfare Schemes in a State. For the procurement areas, the highest stock levels in the last three years are considered to decide the storage capacity required.

Based on this analysis and criteria laid down in the scheme, State-wise capacity requirement and locations were identified. Under the scheme, the Food Corporation of India would now give a guarantee often years for assured hiring to the private entrepreneurs. A capacity of about 151 lakh tonnes is to be created in 19 States under the scheme through private entrepreneurs and Central and State Warehousing Corporations. Out of this as on 15.10.2011 tenders have been finalized for creation of storage capacity of 69 lakh tonnes by the private entrepreneurs. CWC and SWCs are constructing 5.4 and 14.4 lakh tonnes respectively under the Scheme, out of which a capacity of about 4 lakh tonnes has already been completed by CWC/SWCs.

Delay in crushing of sugarcane

†2047. SHRI RAMCHANDRA PRASAD SINGH:

SHRI RAVI SHANKAR PRASAD:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

†Original notice of the question was received in Hindi.